

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-28/2003(Pt.)/11881/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
South Salmara Mankachar.

Dated Guwahati the 19th December, 2024.

Sub: **Casual leave and Civil vacation.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2024/ dtd. 13.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.12.2024 as well as civil vacation w.e.f. 22.12.2024 to 31.12.2024, along with station leave permission from the evening of 20.12.2024 till the morning of 02.01.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No..HC.VII-28/2003(Pt.)/11882-11883 /A, dated , 19-12-24

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]